

S.No.	State/UT	Amount released during			
		1992-93	1993-94	1994-95	1995-96 (Rs. in lakhs)
11.	Punjab	—	—	0.15	—
12.	Rajasthan	—	0.24	2.42	—
13.	Tamil Nadu	—	0.27	5.09	—
14.	Uttar Pradesh	—	8.34	14.11	—
15.	West Bengal	—	—	0.20	—

This Scheme was introduced in 1993-94

National Reservation Policy

5782. SHRI GUNDAPPA KORWAR: Will the Minister of WELFARE be pleased to state:

(a) whether there is any proposal to evolve a National Reservation Policy;

(b) if so, the details thereof; and

(c) whether the Union Government have also taken the views of the State Government in this regard?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c) There is already a National Reservation Policy under which Central Government has provided reservation of 15% for Scheduled Castes, 7½% for Scheduled Tribes and 27% for Other Backward Classes.

Letters received from MPs

5783. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of WELFARE be pleased to state:

(a) what is the number of letters written by the Members of Parliament to his Ministry during the period from 1st April, 1994 to 31st March, 1995 alongwith year-wise details thereof;

(b) what is the number of letters acknowledged out of them;

(c) what is the number of letters in respect of which final replies were sent; and

(d) what is the break-up of final letters issued by the Ministry containing positive and negative replies respectively?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) 1994-95 (1st April, 1994 to 31st March, 1995). 1038.

(b) 1023

(c) 734.

(d) It is not practicable to categorise the replies as "Positive" or "Negative" as mostly the replies indicate the factual information obtaining at the relevant time on the issues raised in the references.

Pension scheme for handicapped persons

5784. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the Minister of WELFARE be pleased to state:

(a) whether Government have any scheme for providing some monthly pension to the handicapped persons;

(b) if so, the State-wise details thereof and the basis on which Government provide pensions to such persons;

(c) whether Government have received any aid from foreign countries under this scheme; and